

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10090/2016

ARVIND KUMAR & ANR.

Petitioner(s)

VERSUS

SANTOSH KUMAR VERMA & ANR.

Respondent(s)

Date : 31-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Amit Yadav,Adv.
Mr.Shishir Deshpande, AOR

For Respondent(s)
Mr.Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

The respondent No.1 has already filed the counter affidavit.

As per tracking report, the respondent No.2 has been served, but no one has entered appearance on his behalf. However, Id.counsel for the petitioner submitted that though item stand delivered at Lucknow GPO, but to ensure due service in respect of respondent No.2 he seeks service through the concerned standing counsel representing the State of U.P. His request is acceded to. He may serve the Id.Standing counsel and file proof within two weeks.

List the matter again on 12.09.2017.

SANJAY PARIHAR
Registrar

SB